

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 34253/2014

UNION OF INDIA AND ANR.

Petitioner(s)

VERSUS

JARNAIL SINGH AND ORS. & ORS.

Respondent(s)

Date : 05-04-2018 This petition was called on for hearing today.

For Petitioner(s) Mr. Sumanta S. Bandyopadhyay, Adv.
Mrs. Anil Katiyar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on the respondent Nos. 1 and 2 but no one has entered appearance on their behalf.

SLP has been dismissed as abated against deceased respondent No.3 vide order dated 5.2.2018 of the Hon'ble Judge in Chambers. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

SANJAY PARIHAR
Registrar

MG